

## Circular

### NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH, PUNE.

(New Administrative Building, 1st Floor, D-Wing, Opposite Council Hall, Pune.)

Date: 28<sup>th</sup> August, 2015

In continuation of the earlier Circular dated 28.8.2015, the matters listed on Today's Cause List have been Stand Over to the under mentioned dates with consent of the Advocates/parties of applicants and respondents present today.

Item No.	Case No.	Parties	S.O To
1.	<b>M.A.No. 148/2015</b> In <b>Review No.13/2015</b> In Appeal No.35/2014	<b>R-8 to R-11</b> In Rabindra Dias & Ors. Vs. GCZMA.	4.9.2015
2.	<b>M.A.No. 149/2015</b> In <b>Review No.14/2015</b>  In  Appeal No.33/2014	<b>Mrs. Maria Filomeno Furtado</b> In Mrs. Maria Filomeno Furtado Vs. GCZMA & Ors.	4.9.2015
3.	Application No. 68/2014(WZ)	Ashok Kajale & Ors. V/s M/s Godavari Bio-Refineries Ltd. &Ors.	31.8.2015
4.	<b>M.A.No.91/2015 (WZ)</b> In Application No. 56/2015(WZ)	Sarita'S Guest House (R-6) In Mrs.Fatima D'Cruz Vs. State of Goa & Ors.	11.9.2015
5.	<b>M.A.No.92/2015 (WZ)</b> In Application No. 56/2015(WZ)	Sebliz Stores, (R-7)  In Mrs.Fatima D'Cruz Vs. State of Goa & Ors.	11.9.2015
6.	<b>M.A.No.93/2015 (WZ)</b> In Application No. 56/2015(WZ)	Kavin's Shop (R-9)  In Mrs.Fatima D'Cruz Vs. State of Goa & Ors.	11.9.2015
7.	<b>M.A.No.94/2015 (WZ)</b> In Application No. 56/2015(WZ)	M/S.La Petite Guest House, (R-3) In Mrs.Fatima D'Cruz	11.9.2015

		Vs. State of Goa & Ors.	
8.	M.A.No.100/2015 In Application No. 40/2015 (WZ)	Mr.Caitano Mendonca Vs. The State of Goa & Ors.	31.8.2015
9.	<b>M.A.No. 06/2015</b> <b>In</b> Application No. 170/2013 (WZ)	Mr.Nicholas H.Almeida v/s. The Chairman, National Board for Wildlife &15 Ors.	31.8.2015
10.	Appeal No. 79/2013	HaziraMachimarSamiti&Ors V/s Union of India &Ors.	15.9.2015
11.	Application No. 81/2014(WZ)	Kantha Vibhag Yuva Koli Samaj Parivartan Trust & Ors. V/s State of Gujrat & Ors.	15.9.2015
12.	Application No. 12/2015 (WZ)	Kashinath Shety & Ors. Vs. Chief Secretary State of Goa & Ors.	18.9.2015
13.	Application No. 49/2015(WZ)	Shri Kiran Krishnan Vs. State of Goa	16.9.2015
14.	Application No. 56/2015(WZ)	Mrs.Fatima D'Cruz Vs. State of Goa & Ors.	11.9.2015
15.	Application No. 76/2015 (WZ)	Balasaheb Dhodiba Kotwal Vs. Mr.Tanhaji Tukaram Kotwal & Ors.	3.9.2015

**Registrar**  
**(NGT, WZB, PUNE)**